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Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 (*Amendment of the Schedule*).

SHRI M. ANANDAN (VILUPPURAM): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

*The motion was adopted.*

SHRI M. ANANDAN : I introduce the Bill.

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